

No. GOB (I) 44/2022 & DJA-I/550/1993	HIGH COURT OF KARNATAKA, BENGALURU DATED: 30TH JANUARY, 2023
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NOTIFICATION

It is hereby notified that Tuesday the **4th April, 2023** is declared as **HOLIDAY** on account of “**Mahaveer Jayanthi**” instead of Monday, the 3rd April, 2023, for the Principal Bench of the High Court of Karnataka at Bengaluru, Benches at Dharwad & Kalaburagi and District Courts as well as Trial Courts in the State in terms of the Corrigendum No.DPAR 16 HHL 2022 dated 17.01.2023 issued by the Government of Karnataka.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,
Sd/-
(MURALIDHARA PAI B.)
REGISTRAR GENERAL

Copy forwarded for information and necessary action to:-

1. The Secretary to Hon'ble the Chief Justice.
2. The Private Secretaries to all the Hon'ble Judges.
3. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol & Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/Registrar (Computers).
4. The Addl. Registrar Generals, High Court of Karnataka, Dharwad & Kalaburagi Benches.

5. The Central Project Co-ordinator, with a request to web host the same in the official website of this office.
6. The Chief Secretary to the Government of Karnataka, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
8. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Governor, Raj Bhavan, Bengaluru.
10. The Registrar General, Supreme Court of India, New Delhi.
11. The Registrars/Registrar Generals of all the High Courts.
12. The Prl. City Civil and Sessions Judge, Bengaluru.
13. All the Prl. District and Sessions Judges in the State.
14. The Prl. Judge, Family Court, Bengaluru.
15. The Presiding Officer, Labour Court, Bengaluru.
16. The Presiding Officer, Industrial Tribunal, Bengaluru
17. The Chief Judge, Court of Small Causes, Bengaluru.
18. The Director, Karnataka Judicial Academy, Bengaluru.
19. The Director, Mediation Centre, Nyaya Degula, Bengaluru.
20. The Director, Arbitration Center-Karnataka (Domestic & International), Bengaluru.
21. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
22. The Secretary, High Court Legal Services Committee, Bengaluru.
23. The Registrar, Karnataka Lokayuktha, Bengaluru.
24. The Registrar, Karnataka Administrative Tribunal, Bengaluru.
25. The Registrar, Central Administrative Tribunal, Bengaluru.
26. The Accountant General in Karnataka, Bengaluru.

27. The President, Karnataka State Judicial Officers' Association, Bengaluru.
28. The Chairman, Karnataka State Bar Council, old Election Commission Building, Bengaluru.
29. The President, Advocates' Association, Bengaluru.
30. The Advocate General in Karnataka, Bengaluru.
31. The President, Women Federation of Lawyers, Bengaluru.
32. The Secretary, Karnataka Law Reporting Council, Bengaluru.
33. The Under Secretary to the Government of Karnataka, Legal Cell, Karnataka Bhavan, No.10, Kautilya Marg, New Delhi.
34. The Secretary to Government, Law Department, Government of India, New Delhi.
35. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
36. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
37. The Registrar-cum-Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru.
38. The Presiding Officers of Karnataka Wakf Tribunals in the State.
39. The Registrar, Debts Recovery Tribunal, Bengaluru.
40. The Chairman, Indian Legal Institute, No.4(Old No.13), Ramaiah Street, Shenoy Nagar, Chennai- 600 030, Tamil Nadu.
41. The Assistant Registrar, HCE Branch of this office, with a request to circulate the same amongst the Group-A and Group-B Officers of this office.
42. Office Copy.